

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No. 15289 of 2016

Purusottam Bal

....

Petitioner

Mr. Dayanidhi Mohanty, Advocate

-versus-

Commissioner-cum-Secretary and Others ***and*** ***Opposite Parties***

Mr. S.N. Das, Addl. Standing Counsel
Mr. P.K. Bhuyan, Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

Order No.

ORDER
06.04.2022

04. 1. An affidavit has been filed by Odisha Water Corporation (WATCO) assuring that the balance extent of 3.5 kilometers of the gravity sewer network will be “completed very soon”. Learned counsel for the WATCO states that it is expected to be completed by 30th April, 2022.
2. List on 9th May, 2022.
3. The presence of the Engineers of OWSSB and WATCO are dispensed with for the time being.
4. However, a further affidavit indicating the current status shall be filed before the next date by both the authorities.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge